

FORM OF ORDER SHEET

IN THE COURT OF ASSISTANT SESSIONS JUDGE, MORIGAON

Present : Alhaj S. Mazumdar, Assistant Sessions Judge, Morigaon

Bail Application No. **250/2020**

Junti Devi

-Vs-

State of Assam

Sl. No	Date of Order	ORDER	Signature of Court	Action
	02.06.2020	<p>Court work is paralyzed due to Corona Virus pandemic.</p> <p>Case record has been received on transfer from the Honorable Sessions Judge, Morigaon for disposal.</p> <p>The instant bail petition has been filed u/s 439 Cr.P.C. praying for granting bail to accused Pulok Nath who has been in judicial custody since 03.05.2020 in connection with Mikirbheta P.S. Case No.146/2020 u/s 387/319/420/34 IPC.</p> <p>Heard learned counsel for the bail petitioner. Learned Addl. P.P. Mr. N. A. Choudhury is absent.</p> <p>FIR dated 01.05.2020 lodged by informant Hemanta Kr. Nath who is the secretary of Charaibahi Samabai Samitee discloses that on 29.04.2020 accused Pulok Nath and Manas Nath, both reporters of Times Guwahati (youtube channel) and Assam Talks respectively took his interview in his office of Charaibahi Samabai Samitee and on the same night he received a text message from accused Pulok Nath wherein the words "Per head 20,000/-" were mentioned and that as he could not understand the meaning of the said text message he get a phone call to accused Pulok Nath and Pulok Nath told him that if he does not pay Rs. 20,000/- to each of said reporters, they would publish fake news against him. FIR also discloses that the informant called the accused Manas Nath and got the same reply from him. It has further been stated in the FIR that on 30.04.2020 the Youtube Channel namely Times Guwahati a fake news against the informant as he did not fulfill their said illegal demand.</p> <p>Earlier vide order dated 28.05.2020 bail prayer for the said accused was rejected by this court after perusing the case diary as there was sufficient incriminatory material against the</p>		

FORM OF ORDER SHEET

IN THE COURT OF ASSISTANT SESSIONS JUDGE, MORIGAON

Present : Alhaj S. Mazumdar, Assistant Sessions Judge, Morigaon

Bail Application No. **250/2020**

Junti Devi

-Vs-

State of Assam

		<p>accused Pulok Nath in the case diary. Case diary revealed that the accused Pulok Nath sent a text message to the informant demanding a sum of Rs.20,000/- and over phone also he demanded same amount of money from the informant saying that if the informant does not fulfill the demand, he would publish fake news against the informant. The said order also reveals that the I.O. has seized the mobile phone of accused Pulok Nath which contains the message "per head 20,000/-".</p> <p>The instant bail application has been filed on the ground that the marriage of the accused Pulok Nath was scheduled to be held in the month of April this year but due to lockdown the marriage has been postponed and re-scheduled to be held on 8th June, 2020.</p> <p>The instant ground on which the bail application is made is in my opinion not a satisfactory ground for granting bail.</p> <p>Considering the incriminatory material against the accused and the latest ground shown, I do not find it a fit case to allow the accused Pulok Nath to be released on bail and as such the instant bail prayer is rejected. Accordingly the bail application stands disposed of.</p> <p>Let a copy of this order be given to the petitioner/learned engaged counsel of the petitioner free of cost under the signature of Bench Assistant/Head Assistant for their record.</p>		
--	--	--	--	--

Assistant
Sessions Judge
Morigaon

FORM OF ORDER SHEET

IN THE COURT OF ASSISTANT SESSIONS JUDGE, MORIGAON

Present : Alhaj S. Mazumdar, Assistant Sessions Judge, Morigaon

Bail Application No. **250/2020**

Junti Devi

-Vs-

State of Assam

--	--	--	--	--

FORM OF ORDER SHEET

IN THE COURT OF ASSISTANT SESSIONS JUDGE, MORIGAON

Present : Alhaj S. Mazumdar, Assistant Sessions Judge, Morigaon

Bail Application No. **250/2020**

Junti Devi

-Vs-

State of Assam

--	--	--	--	--

FORM OF ORDER SHEET

IN THE COURT OF ASSISTANT SESSIONS JUDGE, MORIGAON

Present : Alhaj S. Mazumdar, Assistant Sessions Judge, Morigaon

Bail Application No. **250/2020**

Junti Devi

-Vs-

State of Assam